

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3466
TO BE ANSWERED ON MARCH 24, 2022
DEVELOPMENT OF CITIES

NO. 3466. SHRI DHARAMBIR SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has decided to develop a large number of new cities across the country to meet demand for urbanization;**
- (b) if so, the details thereof, States-wise especially for Haryana State; and**
- (c) the steps being taken by the Government to workout a framework for developing new cities in a planned manner?**

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a)to (c): The XVth Finance Commission has recommended a performance-based challenge fund of ₹8,000 crore for incubation of new cities, wherein the amount available for each proposed new city is ₹1,000 crore and a State can have only one new city under the proposed scheme. Thus a maximum of eight States can avail this grant for eight new cities over the award period of the Commission. As per recommendations, an Expert Committee has been constituted by Ministry of Housing and Urban Affairs in December, 2021 to finalize the minimum eligibility conditions and bidding parameters for selection of the cities from States including Haryana.
